

118

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 36, 645, 671 & 1186/2020 in CP (IB) No. 192/7/HDB/2017
NAME OF THE COMPANY	Amrit Jal Ventures Pvt Ltd
NAME OF THE PETITIONER(S)	SEW Infrastructure Ltd
NAME OF THE RESPONDENT(S)	Amrit Jal Ventures Pvt Ltd
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for one of the Financial Creditors appeared. Resolution Professional did not appear. Learned counsel for respondent in IA No.671 of 2020 appeared. We direct the Resolution Professional either to file application under section 31 or section 33 of the Insolvency & Bankruptcy Code, 2016 within a week without fail since the present matter is old. The matter is adjourned for consideration to 28.07.2021.

  
**MEMBER  
(TECHNICAL)**

*Karim*

  
**MEMBER  
(JUDICIAL)**